

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2399
TO BE ANSWERED ON 09.08.2023

COMPLAINTS OF SEXUAL HARASSMENT CASES OF WOMEN AT WORKPLACE

2399 SMT. SANGEETA YADAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of complaints received by National Commission for Women during the last three years and the current year related to investigation of sexual harassment cases of women at workplace;
- (b) action taken thereon; and
- (c) the number of cases where follow up action is pending along with the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) As informed by the National Commission for Women(NCW), the number of complaints received by NCW during the last three years and the current year related to investigation of sexual harassment cases of women at workplace is as follows: -

Year	Cases received
2020	201
2021	250
2022	287
2023(till date)	150
Total	888

NCW takes up the cases related to sexual harassment of Women at workplace with the concerned Police Authorities or with the organization of the Employer concerned to have the matter inquired by the Internal Complaint Committee (ICC) as per the provisions of Sexual Harassment of Women at Workplace (Prohibition, Prevention & Redressal), Act, 2013.

The Commission follows up the pending cases by issuing reminders to the concerned authorities on regular basis to expedite the same. The Commission also conducts hearing where necessary action is pending in the matter on the part of the Organization.
